GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3508 ANSWERED ON:19.03.2013 IRREGULARITIES AT DMS BOOTHS

Alagiri Shri S. ;Hazari Shri Maheshwar ;Laguri Shri Yashbant Narayan Singh;Saroj Smt. Sushila;Singh Shri Ratan;Sinh Dr. Sanjay;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is aware that prohibited items/other items are being sold at DMS booths in Delhi and operators are more interested in selling products other than milk and milk products;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether it is a fact that cases of violation of conditions by the operators of DMS is increasing year by year;
- (d) if so, the action taken by the Government thereon;
- (e) whether the Union Government is considering privatisation of the Delhi Milk Scheme (DMS); and
- (f) if so, the details thereof along with the reasons therefor?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a) & (b) Prohibited items are not being sold at Delhi Milk Scheme (DMS) booths. DMS milk booths are permitted to sell Bakery and breakfast related items in addition to DMS milk & milk products. Compliance of conditions laid down for sale at DMS booths are checked, supervised and monitored through field visits carried out by designated officials of DMS to check violations, if any.
- (c)& (d) Concessionaire- ship has been cancelled in 23 cases where violations were observed.
- (e) The Government is not considering privatization of the Delhi Milk Scheme
- (f) Does not arise in view of (e) above.